

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A.No.130632/2017 in Civil Appeal No(s).5593/2012

THE STATE OF UTTAR PRADESH THR. SECRETARY & ORS. Appellant(s)

VERSUS

AJIT SINGH & ORS.

Respondent(s)

(only IA No.130632/2017-EARLY HEARING APPLICATION in C.A. NO.
5593/2012 IS TO BE LISTED)

Date : 12-01-2018 This application was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE A.M. KHANWILKAR
HON'BLE DR. JUSTICE D.Y. CHANDRACHUD

For Appellant(s) Mr. Shantanu Sagar, Adv. [AOR]

Ms. Aishwarya Bhati, AAG
Ms. Alka Sinha, Adv.
Mr. Anuvrat Sharma, Adv. [AOR]For Respondent(s)/ Mr. Siddharth Sengar, Adv. for
Applicant(s) Mr. A. Venayagam Balan, Adv. [AOR]

Mr. Ravindra Kumar, Adv. [AOR]

UPON hearing the counsel the Court made the following
O R D E R

It is an application for early hearing of the appeal.

Let the appeal be listed before appropriate Bench in the 2nd
week of July 2018.

I.A. is accordingly disposed of.

(Subhash Chander)
AR-cum-PS(H.S. Parasher)
Assistant Registrar